

SHRI SATISH CHANDRA: They are temporary employees. They are retrenched when there is no work load in a particular depot. Re-employment is a concession. They get preference at other depots and factories for re-employment and are not placed in the same category as the other unemployed people.

*82. [The questioner (Shri Rahmathullah) was absent.]

RECOVERY OF IRON PYRITES IN BIHAR FOR THE MANUFACTURE OF SULPHURIC ACID

*83. **MOULANA M. FARUQI:** Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether stocks of iron pyrites found at Amjor (Bihar) are being utilized for the manufacture of sulphuric acid;

(b) what is the total quantity of iron pyrites available for such utilisation;

(c) what is the quantity of sulphuric acid that is imported into India at present; and

(d) what is the quantity of sulphuric acid that can be manufactured by using the iron pyrites in (i) Amjor and (ii) other parts of India?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): (a) Yes, Sir. The output during the years 1951 and 1952 were about 500 and 2,200 tons respectively. of which about 1,800 tons were supplied to sulphuric acid manufacturing firms in India.

(b) The total proved reserves are estimated to be about 50,000 tons. The inferred reserves are estimated to be about 700,000 to 750,000 tons.

(c) 124 cwts. of sulphuric acid was imported during 1952-53.

(d) The proved reserves of 50,000 tons of pyrites at Amjor are likely to give 60,000 tons of sulphuric acid assuming that the average sulphur

content of the pyrites is 40 per cent. Deposits in other parts of India are yet to be proved.

CONSTITUTION OF THE ACADEMY OF LETTERS

*84. **SHRI S. N. MAZUMDAR:** Will the Minister for EDUCATION be pleased to state what steps have been taken to constitute the Academy of Letters which Government promised during the last Session of Parliament to set up at an early date?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): Final nominations to the General Council of the Academy are still awaited from State Governments. As soon as they are received steps will be taken to inaugurate the Academy.

SHRI S. N. MAZUMDAR: May I know what other steps have been taken in this direction?

SHRI K. D. MALAVIYA: The constitution of the Academy is almost complete and as soon as the nominations of the State Governments are received the inauguration ceremony will be held and it will be formally established.

SHRI S. N. MAZUMDAR: Will a copy of the constitution be laid on the Table of the House?

SHRI K. D. MALAVIYA: A copy of the constitution has already been laid on the Table of the House. The composition of the Academy, which is almost complete now, will also be placed on the Table of the House, when ready.

PROF. G. RANGA: Have any funds been allotted by Government for this Academy?

SHRI K. D. MALAVIYA: Funds will be allotted for this Academy.

SHRI S. MAHANTY: May I know which of the States have not sent